

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3996
TO BE ANSWERED ON 10.08.2018

Environment Policy

3996. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has proposed to make policy relating to environment more flexible to accelerate development works and make it more transparent;
- (b) if so, the details thereof;
- (c) the details of the expenditure made by the Government on environmental protection during the last three years, State/ UT-wise including the Bundelkhand region;
- (d) whether the Government has given permission to the new mining projects in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) and (b) The policies related to environment seek to promote sustainable development that combines the objectives of accelerated development and environment protection. The Ministry of Environment Forest and Climate change has taken a number of steps that promotes transparency such as making the entire process of granting environmental clearance (EC) online, which facilitates transparent and expeditious disposal of the proposals; online monitoring of air and water quality through continuous Ambient Air Quality Monitoring Stations and Round the Clock Water Quality Monitoring Stations; 24X7 online monitoring of industrial pollution of 17 categories through Continuous Emission / Effluent Monitoring Systems etc.

(c) The details of the expenditure made by the Government on environmental protection during the last three years, State/ UT-wise including the Bundelkhand region are enclosed as annexure.

(d) and (e) The Environment Impact Assessment (EIA) Notification, 2006 under the Environment (Protection) Act, 1986 mandates the requirement of prior environmental clearance (EC) to the projects/activities listed in the schedule to the Notification. These projects/activities require appraisal and approval by the concerned regulatory authority (MoEF&CC/SEIAAs in different States/UTs) depending upon the categorization (A/B).

As per the provisions of the EIA Notification, 2006, read with subsequent amendments, mining of minerals is covered under Category A/B, depending upon the mining lease area of for the coal/non-coal mine lease, of the Schedule to the EIA Notification, 2006 and thus requiring prior environmental clearance from the concerned regulatory authority.

Given the above provisions, the Ministry has granted environmental clearances to 42 no. of mining projects in different states of the country during the period from January, 2017 to July, 2018.

Annexure

**ANNEXURE REFERRED IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 3996
DUE FOR ANSWER ON 10.08.2018 REGARDING "ENVIRONMENT POLICY" RAISED BY SHRI
KUNWAR PUSHPENDRA SINGH CHANDEL, HON'BLE MEMBER OF PARLIAMENT**

Sl No.	Name of Monitoring Agency	Funds released under NAMP for operation & maintenance in different financial years (Amount in Rs.)		
		2015-16	2016-17	2017-18
1.	Andhra Pradesh SPCB	-	-	27555500
2.	Arunachal Pradesh SPCB	-	-	4109334
3.	Assam SPCB	-	-	35912000
4.	Bihar SPCB	-	-	2216665
5.	Chandigarh PCC	-	4113833	3253333
6.	Chattisgarh ECB	1526250	-	4465333
7.	Dadra & Nagar Haveli PCC and Daman & Diu PCC	-	-	3492333
8.	Goa SPCB	7789333	-	24410667
9.	Himachal Pradesh SEP & PCB	10128333	-	29309334
10.	Jammu & Kashmir SPCB	-		4528000
11.	Jharkhand SPCB	-		14893167
12.	Karnataka SPCB	6749583	-	21134667

13.	Kerala SPCB	-	-	22320000
14.	Madhya Pradesh SPCB	-	7984417	13566666
15.	Maharashtra SPCB	-	16316919	30544001
16.	Meghalaya SPCB	7845833	-	14485333
17.	Mizoram SPCB	5413333	4253333	7346667
18.	Nagaland SPCB	-	3658667	3061333
19.	Odisha SPCB	-	5872500	17080001
20.	Punjab SPCB	-	-	20361083
21.	Puducherry	-	5110333	3432000
22.	Rajasthan SPCB	4218750	-	13434667
23.	Sikkim SPCB	-	-	6149334
24.	Tamil Nadu SPCB	-	-	16813333
25.	Telangana SPCB	-	-	17985000
26.	Tripura SPCB	-	-	896000
27.	Uttar Pradesh SPCB	7263333	-	31390667
28.	Uttarakhand EP&PCB	4085833	-	14544000
29.	West Bengal SPCB	-	-	19439917
30.	NEERI	13612000	22288000	21600000
31.	IIT Kanpur	-	-	8040177
	Total	6,86,32,581	6,95,98,002	45,77,70,512

Note:- SPCB – State Pollution Control Board, SEP&PCB – State Environment Protection & Pollution Control Board, EP& PCB – Environment Protection & Pollution Control Board, PCC – Pollution Control Committee. NEERI is at present monitoring in 6 cities in 5 different states/Union territories namely Delhi, Maharashtra, West Bengal, Tamil Nadu and Andhra Pradesh.

No payment under NAMP has been released during 2018-19

Status of Fund Released to States during last three years under CAAQMS

S.N	City	State	Fund Released during 2017-18 (Rs. In lacs)	Fund Released during 2018-19 (Rs. In lacs)	No. of CAAQMS to be established
1.	Vasai Virar	Maharashtra	50		1
2.	Kalyan Dombivali		50		1
3.	Navi Mumbai		50		1
4.	Amaravathi	Andhra Pradesh	50		1
5.	Gandhi Nagar	Gujarat	50		1
6.	Guwahati	Assam	90		1
7.	Gangtok	Sikkim	90		1
8.	Imphal	Manipur	90		1
9.	Aizawl	Mizoram	90		1
10.	Kohima	Nagaland	90		1
11	Agartala	Tripura	90		1
12	Shilong	Meghalaya	90		1
13.	Chandigarh	Chandigarh	100		1
14.	Puducherry	Puducherry	100		1
15.	Firozabad	Uttar Pradesh	50		1
16.	Ghaziabad			1312	9 (3 in each cities)
17.	Meerut				1
18.	Noida				1
19.	Khanna	Punjab	50		1
			1180	1312	1

Note: No funds have been released to SPCBs/PCCs during 2015-16 & 2016-17 regarding CAAQMS

State wise Payment Reimbursed under NWMP (in Rupees)

National Water Quality Monitoring Programme (Payments Released during 2015-16 to 2017-18)			
STATE / UT	2015-16	2016-17	2017-18
Andhra Pradesh	3882166	0	4292254
Arunachal Pradesh	0	0	65550
Assam	2360670	0	10877397
Bihar	2819870	0	3787942.5
Chhattisgarh	1318635	0	2697691
Goa	141540	0	7275514
Gujarat	1513411	0	8227734
Haryana	66028	0	850248
Himachal Pradesh	7548835	0	12701090
Jammu and Kashmir	0	0	5080980
Jharkhand	410130	0	2655090
Karnataka	2994174	0	15016247
Kerala	6632332	0	12281588
Madhya Pradesh	2192562	0	12438172
Maharashtra	8320446	0	23403198
Manipur	0	0	714180
Meghalaya	3576450	0	6424125
Mizoram	2530015	0	5675890
Nagaland	140040	0	1235590
Odisha	5156268	0	11387825
Punjab	1278046	0	5570443
Rajasthan	2360211	0	4217724

Sikkim	0	0	1045250
Tamil Nadu	2830933	0	5316900
Telangana	0	0	8009650
Tripura	220090	0	4232480
Uttar Pradesh	2067707	0	5826048
Uttarkhand	699055	0	1818550
West Bengal	7075405	0	6014859
Chandigarh	106440	0	761560
Lakshadweep	474825	0	653260
Pondicherry	176910	0	820615
Daman & Diu and Dadra Nagar Haveli	38595	0	1664975
TOTAL :-	68931789	0	193040619.5

No payment under NWMP has been released during 2018-19